

1	2	3
15. Orissa		1
16. Punjab		40
17. Rajasthan		50
18. Sikkim		1
19. Tamil Nadu		100
20. Tripura		2
21. Uttar Pradesh		300
22. West Bengal		5
23. A & N Islands		2
24. Arunachal Pradesh		6
25. Chandigarh		NH
26. D. & N. Haveli		1
27. Delhi		NH
28. Goa, Daman & Diu		2
29. Lakshdweep		NH
30. Mizoram		4
31. Pondicherry		NH
Total		1,554

Conversion of Airports into International Airports

878. SHRI R. SAMBASIVA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to convert to some of the airports in the country into international airports; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) No, Sir. There is no such proposal.

Deepening of Paradip Port

879. SHRI BASUDEB MOHAPATRA: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that M/s. Hyundai Corporation of South Korea have given proposal for deepening of Paradeep Port in order to receive iron ore carriers upto 2 lakh DWT; and

(b) if so, what is Government's reaction thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILLOT): (a) In October 1984, M/s. Hyundai Corporation of South Korea had made an offer to Minerals and Metals

Trading Corporation of India for deepening of Paradip Port to receive iron ore carriers upto 2 lakh DWT. However, after discussions, the proposal was revised in June, 1985 which envisages Port facilities for ore vessels of size upto 1,70,000 DWT.

(b) A working group constituted by Government to examine various issues involved in the proposal has given its report. Government has not yet taken a decision on the proposal.

Commission to look into Police Atrocities on women

880. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the General Session of the AIWC which met at Gwalior recently in connection with the Police atrocities committed on women has demanded that the Central and State Governments to punish the guilty and to provide special compensation to the victims, and if so, what is the reaction of Government in regard thereto;

(b) whether there is any proposal under Government's consideration to appoint/constitute a permanent Parliamentary Commission on women in the country; and

(c) by when such a Commission is likely to be appointed?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MATI MARGARET ALVA): (a) Yes, Sir. The Department of Women and Child Development is examining the resolutions.

(b) No, Sir.

(c) The question does not arise.

दिल्ली में प्रशिक्षणार्थी नर्सों की वृत्तिका

881. श्री राम नरेश कुशवाहा : क्या स्वास्थ्य और परिवार कल्याण मंत्री 5 नवम्बर, 1986 को राज्य सभा में अतारांकित प्रश्न संख्या 217 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लोक नायक जयप्रकाश नारायण अस्पताल, दिल्ली में प्रशिक्षणार्थी नर्सों को तीन महीने की अवधि की पी०टी०एस० प्रशिक्षण परीक्षा उत्तीर्ण करने के पश्चात् पिछले तीन चार वर्षों से वृत्तिका दी जा रही है;

(ख) क्या यह भी सच है कि उक्त अवधि के दौरान पी०टी०एस० परीक्षा उत्तीर्ण प्रशिक्षणार्थी नर्सों को तीन महीने के स्थान पर केवल दो महीने के लिए वृत्तिका दी जा रही है और यदि हां, तो इसके क्या कारण हैं; और

(ग) क्या सरकार तीन महीने की अवधि के लिए वृत्तिका का पूरा भुगतान करने संबंधी व्यवस्था करने का विचार रखती है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (कुमारी सरोज खापर्डे) :

(क) जी नहीं, लोक नायक जय प्रकाश नारायण अस्पताल, नई दिल्ली से प्राप्त सूचना के अनुसार प्रशिक्षणार्थी नर्सों को उनके दाखिले की तारीख से प्रशिक्षण पूरा होने तक निरन्तर वजीफा दिया जाता है ।

(ख) और (ग) ये प्रश्न नहीं उठते ।

STD Facility in Thodupuzha

882. SHRI V. GOPALSAMY: SHRI K. GOPALAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any Member of Parliament has written to him to provide public STD facility at Thodupuzha (Kerala);